NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Gowtham Kumar

Coursel for Petitioners Khitker Coursel For 2nd Responded B. Sobr

2. B. Sarath baby
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ORDER

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk